

26
CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

16.11.2017

O.A./260/386/2016

P K SWAIN

M.A./260/117/2017

-V/S-

FOR WITHDRAWAL OF O.A

INCOME TAX

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr. J. M. Patnaik

FOR RESPONDENTS(S) Adv.: Mr. B. R. Swain

Notes of The Registry	Order of The Tribunal
copy of order dt. 16.11.17 given to both counsel S. K. PATTNAIK 22/11/17 SOJ	<p>Ld. Counsel for the applicant prays to withdraw this O.A to pursue his litigation before the appropriate authority. Prayer is allowed.</p> <p>Mr. B. R. Swain, Ld. Counsel for respondents, objects to such a prayer. It is to be noted that a plaintiff has a right to seek withdrawal of a suit.</p> <p>O. A is disposed of being withdrawn so also M.A.</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>

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